ly cancelled. The other case is under investigation.

(d) The possession and sale of Poisons is regulated under Poison's Act 1919. The police are exercising vigilance in this regard.

विदेशों में पोलो खेलने वाले भारतीय सेना के अफसर

२४४४. **श्री प्रकाशवीर शास्त्री** : क्या प्रतिरक्षा मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या भारतीय सेना के कुछ अधिकारियों और कर्मचारियों को विदेशों में पोलो खेलने की अनुमति दी जाती है ;

(ख) क्या उसके लिये कुछ विशेष शर्तें और रियायतें भी तय की गई हैं;

(ग) पोलो से जो आय उनको होती है क्या यह उनकी अपनी रहती है ; और

(घ) यदि हां तो यह सेनाओं के नियमों के कहां तक अनुकूल है ?

प्रतिरक्षा मन्त्री (श्री कृष्ण मेनन) : (क) जी हां, सैनिक नियमों के अधीन, सेना सेविवर्ग, किसी संस्था अथवा संगठन के, मनोरंजन कार्यों में अपने उच्च अफसरों की पूर्व अनुमति से भाग ले सकते हैं ।

(ख) जी नहीं ।

(ग) जहां तक सरकार को पता है, ऐसे खेलों में भाग लेने वाले, सेना सेविवर्ग, को इनसे कोई आय नहीं होती ।

(घ) प्रश्न नहीं उठता ।

Air Field, Ranchi

2445. **Shri P. K. Ghosh:** Will the Minister of Defence be pleased to state:

(a) whether it is a fact that a number of plots measuring 643.47 acres acquired for the airfield at Ranchi were declared surplus by his Ministry and it was decided to reconvey the same to the original owners after recovering the compensation money paid to them;

(b) whether it is a fact that same owners have not yet been reconveyed their lands although they had deposited their money long ago and have made several representations to the authorities concerned; and

(c) if so, when land will be reconveyed to such owners?

The Minister of Defence (Shri Krishna Menon): (a) Yes, Sir. At one period.

(b) and (c). No land however was reconveyed and only one deposited any money. He too deposited it long after the prescribed date. In the meanwhile the Government had to review and revise their requirements. The question of the reconveyance of the land to original owners has ceased to be relevant any longer.

University at Madurai

2446. **Shri Muthiah:** Will the Minister of Education be pleased to state:

(a) whether a new University will be started in Madurai city in Madras State during the Third Plan period;

(b) if so, when it will be started: and

(c) whether it will be of the federal type or affiliating type?

The Minister of Education (Dr. K. L. Shrimali): (a) There is a proposal with the State Government of Madras to have a University in Madurai.

(b) and (c). It is for the State Government of Madras to take a decision on these matters.

दिल्ली पुलिस कर्मचारी

२४४७. **श्री बागड़ी** : क्या गृह-कार्य मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि दिल्ली के मुख्य आयुक्त ने दिल्ली के पुलिस कर्मचारियों